

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-II

Item No. 305
(IB)-2130(ND)2019
IA/3356/2020, IA/2809/2020, IA/3408/2020, IA/3356/2020 &
IA/3123/2020

IN THE MATTER OF:

M/s. Dynacon Projects Pvt. Ltd. ... **Applicant/Petitioner**
V/s.

M/s. Today Homes & Infrastructure Pvt. Ltd. ... **Respondent**

Under Section: U/s 9 of IBC Code,2016

Order delivered on 28.08.2020

CORAM:

SHRI. CH. MOHD.SHARIEF TARIQ,
HON'BLE MEMBER (J)

SHRI. L.N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

Mr. Ranjan Grover, Advocate for CoC
Mr. Sumesh Dhawan, Mr. Vatsala Kak & Ms. Ankita Bajpai, Advocates for
Suspended Directors
Mr. P. Nagesh & Mr. Milan Singh Negi, Advocate for RP/Applicant
MR. Tapan Sangal, Advocate for Applicant
Mr. Rajesh Gautam, Advocate for Respondents

ORDER

Renotify this case on 9th September, 2020.

—Sd—

(L. N. GUPTA)
MEMBER (T)

—Sd—

(CH. MOHD.SHARIEF TARIQ)
MEMBER (J)